GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION LOK SABHA STARRED OUESTION NO.: 13

STARRED QUESTION NO.: 13 (To be answered on the 2nd February 2023)

ROUTE DISPERSAL GUIDELINES

*13. SHRI NATARAJAN P.R.

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Government has laid down the Route Dispersal Guidelines (RDGs) to achieve more connectivity as on date;
- (b) if so, the details thereof; and
- (c) the details of the airports which are connected according to the proposed RDGs?

ANSWER

Minister of CIVIL AVIATION नागर विमानन मंत्री

(Shri Jyotiraditya M. Scindia)

(a) to (c): A Statement is laid on the Table of the House.

STATEMENT IN RESPECT OF LOK SABHA STARRED QUESTION NO. 13 REGARDING "ROUTE DISPERSAL GUIDELINES" TO BE ANSWERED ON 02.02.2023.

(a) to (c): With a view to achieve better connectivity of air transport services for different regions in the country, the Government of India has issued the revised Route Dispersal Guidelines (RDG) on 25.07.2017.

Routes have been classified into categories namely Category- I, II, II-A and III under RDG. The criteria for routes classified under Category- I, are, a flying distance of more than 700 km, average seat factor of more than 70% and annual traffic of 5 lakh passengers over two full schedules i.e. summer and winter schedule. There are twenty routes connecting cities directly under Category-I, as given in Annexure.

Routes connecting stations in North-Eastern Region, Himachal Pradesh, Uttarakhand, Union Territories of Jammu & Kashmir, Ladakh, Andaman & Nicobar Islands, Lakshadweep Islands are classified as Category-II. All scheduled operators are required to deploy at least 10% in Category-II routes of their deployed capacity on Category-I routes.

Routes within the North-Eastern Region, Himachal Pradesh, Uttarakhand, Union Territories of Jammu & Kashmir, Ladakh, Andaman & Nicobar Islands, Lakshadweep Islands and Cochin-Agatti-Cochin are classified as Category- IIA. All operator(s) are required to deploy at least 1% in Category-IIA routes of the capacity, deployed on Category- I routes.

Routes other than those mentioned in Category- I, II and II-A are classified as Category-III. All operator(s) are required to deploy at least 35% in Category-III routes of the capacity, deployed on Category-I routes.